

(c) whether complaints regarding physical exploitation of children in the name of tourism have also been received?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): (a) Yes Sir.

(b) The Ministry of Labour and Employment have informed that they have not received any such complaint.

(c) The information is being collected from Ministry of Tourism.

Coal linkages for captive power plants

45. SHRIMATI MOHSINA KIDWAI:

SHRI VIJAY J. DARDA:

Will the Minister of POWER be pleased to state:

(a) whether it is a fact that his Ministry has asked the Ministry of Coal to provide all captive power plant proposals with coal linkages so as to speed up power capacity addition in the country;

(b) if so, the details thereof; and

(c) the response of the Ministry of Coal in the matter?

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): (a) to (c) The Ministry of Power in a recent communication to Ministry of Coal has expressed that post Electricity Act, 2003, a large number of industrial establishments have prepared themselves for development of captive plants and that Ministry of Power considers this as an important source of additional capacities in the power system profile. It was also mentioned in the communication that since in their case the issues regarding Power Purchase Agreement, payment security mechanism etc. do not stand in the way, they are easier to undertake and complete. Ministry of Power recommended their inclusion in the coal linkages. Ministry of Coal have duly considered this recommendation in their Standing Linkages Committee meeting.